

HIGH COURT OF MANIPUR

HCM/E-54/2023/Estt.(I)/A Dated: 06/10/2023

Bid Document for Supply, Installation, Testing and Commissioning of Hybrid Courtroom System at 41 (Forty One) Number of Courts for Subordinate courts of Manipur

> Office of the Registrar General, High Court of Manipur, Mantripukhri,Imphal -795002.

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SCHEDULE OF REQUIREMENTS

S/N	PARTICULARS	Per Court Room Requirement	UOM	REMARKS
1	SITC of 24-inch Interactive Touch Screen Display	3	Nos	
2	SITC of 65-inch Ultra HD Professional Large Format Display with Wall mount kit	1	Nos	
3	SITC of All-in-One PC i5, 23.5 inch display with Windows OS	1	Nos	
4	SITC of Full HD 1080p 60 fps PTZ Hybrid VC Camera with12x Optical Zoom, 255 Presets, USB 3.0 & HDMI & RJ45 Based Video Output, PoE Support with Hand held remote control	3	Nos	
5	SITC of 21-inch Interactive Touch Screen Display	1	Nos	
6	SITC of PTZ Camera Ceiling mount kit	3	Nos	No details technical specification required
7	SITC of Full HD Document Camera with 100x Zoom and Capturing capability upto A3 size with Built-in microphone	1	Nos	
8	SITC of Video recording and streaming device inbuilt 10-inch touch display, 2 HDMI Video, 1 Local Video Output, Built-in 1 TB of Storage for recording, Live streaming upto 2 channels	1	Nos	
9	SITC of Table-top gooseneck microphone with LED indication and Mute/unmute buttons	7	Nos	
10	SITC of Digital audio signal processor	1	Nos	
11	SITC of 150-Watt Audio Amplifier	1	Nos	
12	SITC of 50-Watt Wall Mount Speaker	2	Nos	
13	SITC of 6U Wall mount rack	1	Nos	
14	SITC of Full HDMI Video mixing Switcher with 4 inputs and 1 output with USB capturing functionality	1	Nos	
15	SITC of Full HDMI Splitter With 1 input and 4 outputs	1	Nos	
16	SITC of Ultra HD HDMI Cable 15 meters	5	Nos	
17	SITC of Ultra HD HDMI Cable 10 meters	2	Nos	

18	SITC of USB Booster Cable 3.0-10 meter	1	Nos	
19	SITC of 3-KVA online UPS with 30 minutes power back-up	1	Nos	
20	Installation and Commissioning, Other required cables and accessories	Commissioning, Other		At Actual
21	VC Software license	1	Nos	
22	SITC of Modular Table LxBxH: 1200 mm x 600 mm x 750 mm	3	Nos	
23	SITC of Non-revolving and non-tilting chair with armrest	3	Nos	

ANNEXURE-I

LIST OF THE COURTS

SI. no.	Courts Name	Court complex
1.	District & Session Court, Imphal East	·
2.	District & Session Court, Imphal West	
3.	CJM, Imphal West	Cheirap Courts complex, Uripok, Imphal West
4.	NDPS(FTC)	
5.	Fast Track Special Court-1	
6.	Family Court, Manipur	
7.	ND&PS, Manipur	
8.	FTC, Manipur East	
9.	FTC, Manipur West	
	Civil Judge(Sr.Div), Imphal East	
	Civil Judge(Sr.Div), Imphal West	Lamphel Courts Complex, Imphal West
	CJM, Imphal East	Lampher Gourts Complex, Imphar West
	Civil Judge(Jr.Div), Imphal East	
	Civil Judge(Jr.Div)/ JMFC, Imphal West-I	
	Civil Judge(Jr.Div)/JMFC,Imphal West-II	
	Family Court, Imphal East	
17.	FTC(CAW)	
18.	Fast Track Special Court-2	
19.	DJ Ukhrul	DJ Ukhrul Complex,Phungreitang
20.	CJM Ukhrul	CJM Ukhrul,Mini Secretariat
21.		
	District & Session Court, Thoubal	
	CJM / Civil Judge(Sr.Div), Thoubal	Thoubal CourtsComplex, near S.P. Thoubal Office
	Civil Judge(Jr.Div)/ JMFC, Thoubal	Thousar Courts Complex, fical C.1. Thousar Cinic
	Family Court, Thoubal	
	District & Session Court, Bishnupur	
	CJM/Civil Judge(Sr.Div), Bishnupur	Bishnupur Court Complex., near Bishnupur Police Station
	Civil Judge(Jr.Div)/ JMFC,Bishnupur	Bioiniapar Court Complexi, rical Bioiniapar i citoc Ctallori
	Family Court, Bishnupur	
30.	District & Session Court, Churachandpur	
	CJM / Civil Judge(Sr.Div), Churachandpur	Churachandpur Courts Complex, Tuibong
32.	Civil Judge (Jr.Div)/ JMFC, Churachandpur	Charachanapar Courts Complex, Taibong
33.	DJ Senapati	Senapati DJ C.C
34.	Civil Judge(Jr.Div) / JMFC,Kangpokpi	Kangpokpi Court Complex, Senapati
35.	CJM / Civil Judge(Sr.Div), Senapati	Senapati CJM C.C. near D.C. Senapati
36.	CJM/Civil Judge(Sr.Div), Chandel	Chandel CJM C.C. near D.C. Chandel
37.	JMFC-Moreh	Moreh Court Complex
38.	Civil Judge(Jr.Div), Jiribam	Jiribam C.C. near A.D.C. Office
39.	MACT/Revenue Tribunal, Manipur	MACT Court Complex, inside D.C. Imphal West Complex
40.	DJ Tamenlong	
41.	CJM, Tamenglong	DJ Tamenlong C C

1. 24-inch Interactive Touch Screen Display

Make:	Req. Qty:	3 Nos
Model:		

S/N	Item Technical Specifications	Compliance (Yes/No)	Deviations (If Any)
1	Display size: 59.94 cm (23.6 in) or higher		
2	Resolution: Ultra HD (3840 x 2160) or higher		
3	Active Area : 522 X 294 mm (20.55 x 11.57 in) or better		
4	Color Performance : 1.07 billion colors (10 bit) or better		
5	Aspect Ratio: 16:9		
6	Brightness: 350 cd/m2		
7	Contrast Ratio: 1000:1		
8	Response Rate: 12 ms or better		
9	Viewing Angle: 88° horizontal & vertical		
10	Connectivity: 4x USB3 ports, 1x USB C port, 1x USB3 Upstream port, 1x HDMI 2.0 port, 1x Display Port, 1x USB-A Port, audio headset jack, built-in microphone		
11	Multi-Touch : Pan, zoom and rotate gestures		
12	Pen: Battery-free EMR Pen with 2 customizable side switches		

2. 65-inch Ultra HD Professional Large Format Display

Make:	Req. Qty:	1 Nos
Model:		

S/N	Item Technical Specifications	Compliance (Yes/No)	Deviations (If Any)
1	Technology : DLED Backlight (IPS)		
2	Display size (Diagonal): 65 inch or higher		
3	Aspect Ratio: 16:9		
4	Resolution: 3840 X 2160 or higher		
5	View Angle: 178 (H), 178 (V) degree		
6	Contrast Ratio: 5000:1 or higher		
7	Brightness: 450 cd/m ² or higher		
8	Display colour: 16.7 million colours or better		
9	Remote : One Hand Held Remote		
10	Response Time (ms): 6 ms or better		
11	Input/output Ports: 3x HDMI, 1x AV, 1x Audio Out (Earphone)		
12	Speaker: Inbuilt Two speakers of minimum 25 Watt each and a subwoofer of 10 watt		
13	Other Connectivity: 1x RJ45, 2x USB		
14	System Android version: Android 11 or better		
15	CPU : Quad core ARM cortex or better		
16	Memory(RAM): 1.5 GB or higher		
17	Internal Storage: 8 GB or higher		
18	Miracast : Allow user to mobile wirelessly with the help of preinstalled Miracast app		
19	Media/File Support On Android : Audio, Video, Image, & Docs: XLS,PPT,PDF (can be accessed from supporting apps)		
20	Tempered Glass: Inbuilt minimum 4 mm Tempered Glass or better		
21	Power supply requirement: AC 110 - 210V, 50/60 Hz		
22	Max Power consumption: Maximum 150 Watts, Standby <0.5W		
23	Accessories to be supplied: AC Power cord, User Manual, Remote control, Wall mount bracket necessary cables and connectors shall be provided to make it a complete operable unit.		
24	Certifications: BIS certifications Required		

3. All-in-One PC-i5, 23.5 inch display

Make:	Req. Qty:	1 Nos
Model:		

S/N	Item Technical Specifications	Compliance (Yes/No)	Deviations (If Any)
1	Display: 23.8" or Higher WVA Panel		
2	Native Resolution: Resolution of 1920x1080 or higher		
3	Contrast ratio: 1000:1		
4	Aspect Ratio: 16:09		
5	Brightness: 250 nits (cd/m2)		
6	Webcam: Minimum 2MP 1080P FHD		
7	CPU: Intel Core i5 Intel (10th gen or better) with minimum 2.0 Ghz base frequency		
8	RAM: 8 GB RAM or better		
9	Storage : 256 GB SSD or better		
10	In-Built Wi-Fi / Wireless LAN Card : Should have a inbulit Wi-Fi / Wireless LAN Card		
11	Ports (Minimum) : DP/HDMI x 1, USB 2.0 ports x 2, USB 3 ports x 3, LAN Port x 1		
12	Standard Keyboard : Wired Keyboard		
13	Optical Mouse : Wired Mouse		
14	Operating System: Windows 10 or higher		
15	Power supply unit: Internal power supply		
16	Certifications: BIS certifications Required		
Tend	er specific MAF from OEM should be submitted by Bidder		

4. Full HD PTZ Video Conferencing Camera

Make:	Req. Qty:	3 NOS
Model:		

Item '	Technical Specifications	Compliance	Deviations
Feature	Descriptions	(Yes/No)	(If Any)
Sensor	1/2.8", CMOS, Effective Pixel: 2.07M		
Scanning Mode	Progressive		
Lens	f3.5mm ~ 42.3mm, F1.8 ~ F2.8		
Optical Zoom	12x or higher		
Digital Zoom	16x or higher		
Minimal Illumination	0.5 Lux @ (F1.8, AGC ON)		
Shutter	1/30s ~ 1/10000s		
White Balance	Auto, Indoor, Outdoor, One Push, Manual		
Backlight Compensation	Support		
Digital Noise Reduction	2D&3D Digital Noise Reduction		
Video S/N	≥55dB		
Field of View	80 degrees or better		
Horizontal Rotation Range	±170 degree		
Vertical Rotation Range	Minus 30 degrees ~ Plus 90 degree		
Pan Speed Range	2.7 degrees ~ 35 degrees per second or better		
Tilt Speed Range	1.7 degrees ~ 31 degrees per second or better		
H & V Flip	Support		
Image Freeze	Support		
Number of Pre-set	255, 10 pre-sets on Remote control		
Pre-set Accuracy	0.1°		
Video System	1080p/60, 1080p/50, 1080p/30, 1080p/25		
USB Featured			
Operate System	Windows 7, Windows 8, Windows 10, Mac OS X, Linux, Android		
Colour System	YUY2 / H.264 / MJPEG		
Video Format	YUY2 (ISOC): 1080P@60fps H.264 AVC/SVC: 1080P@60fps MJPEG: 1080P@60fps		
Audio on USB	Support		
USB Video Communication Protocol	UVC 1.1~1.5		
IPC Features			
Video	H.264/MJEPG		
Video Stream	Main Stream, Sub Stream		
Main Stream Resolution	1920x1080, 1280x720, 1024x576		
Sub Stream Resolution	1280x720, 720x576, 320x240		
Video Bit Rate	328Kbps ~ 20480Kbps		

Bit Rate Type	Variable Rate, Fixed Rate	
Frame Rate	50Hz: 1fps ~ 50fps, 60Hz: 1fps ~ 60fps	
Audio	AAC	
Audio Bit Rate	96Kbps, 128Kbps, 256Kbps	
Support protocols	TCP/IP, HTTP, RTSP, RTMP, Onvif, DHCP, Multicast	
Operational Requiremen	nt	
Redundant Power Supply	Device should Support Minimum three power supply method for power redundancy Supports USB 5V power supply, 12V power adapter power supply and PoE power supply.	
PoE Power Supply & Controlling	Device should Support PoE power supply for control, Video and audio only need one network cable.	
Simultaneous Video Output	Device Should support HDMI,USB3.0 and LAN interface based Video output HD video at the same time.	
Low Light	Device Should support High SNR of CMOS sensor, even under low illumination conditions, picture can still keep clean and clear.	
Remote Control	All the parameters of the camera can be remote controlled by the high-speed communications	
Input/Output Interface		
Video Output	1xUSB3.0, 1x HDMI, 1x RJ45	
Network Interface	1xRJ45: 10M/100M Ethernet Interface	
USB Interface	1x USB 3.0 Type-C	
Audio Interface	1-ch: 3.5mm Audio Interface Line In	
Communication Interface	1xRS232 In, 1xRS485	
Power Jack	JEITA type (DC IN 12V)	
Generic Specification		
Input Voltage	DC 12V, DC 5V, PoE(802.3af)	
Current Consumption	12V - 1.0A(MAX) / 5V - 1.5A(MAX)	
Operating Temperature	-10°C ~ 40°C	
Storage Temperature	-40°C ~ 60°C	
Power Consumption	12W (Max)	
Certifications	BIS certifications required	

Tender specific MAF from OEM should be submitted by Bidder

5. 21 inches Touch Monitor

Specify the details below

Make:	Req. Qty:	1 Nos
Model:		

Item Tech	nical Specifications	Compliance	Deviations	
Parameter	Specifications	(Yes/No)	(If Any)	
Display Size	21 inch or higher			
Panel Type	IPS Technology			
Resolution	1920 x 1080 Full HD or better			
Light Source	LED			
Brightness	250 cd/m² (typ.) or higher			
Contrast Ratio	1100:1 or higher			
Colors	16.7M or better			
Aspect Ratio	16:09			
Response Time (Typical GTG)	8ms or better			
Operational Hours	30000 Hours or higher			
Viewing Angles	178º horizontal, 178º vertical			
Curvature	Flat			
Color Gamut	72% or better			
Inbuilt Speaker	5 W or better			
Touch Screen	Multi-touch Points			
Connectivity (Minimum)	USB x 1, 3.5mm Audio x 1, HDMI/Display Port x 1			
Voltage	AC 100-240V, 50/60 Hz			

Tender specific MAF from OEM should be submitted by Bidder

6. Full HD Document Visualizer

Make:	Req. Qty:	01 Nos
Model:		

Item	Technical Specifications	Compliance	Deviations
Parameter	Specifications	(Yes/No)	(If Any)
Camera Sensor	1/4"CMOS Sensor F=2.8		
Effective Pixels	Min. 8 Mega Pixel or better		
Frame Rate	Min. 30fps or better		
Inbuilt Microphone	Should available inbuilt Microphone		
OCR function	Should support OCR technology		
Video Output	It should provide the following resolutions HDMI: Full HD (1080p), HD (720p), VGA (480p); USB: Full HD (1080p), SXGA (1280 x 1024), XGA (1024 x 768), SVGA (800 x 600), VGA (640 x 480), QVGA(320 x 240); VGA: HD (1360 x 768), WXGA (1280 x 800), SXGA (1280 x 1024), XGA (1024 x 768)		
Shooting Area	Minimum A3 (420MM x 297MM) or better to share information more flexibility.		
Zooming Capability	Minimum 100x Zooming Capability or better to capture clear and loss-less magnified image.		
Split Screen	Device should allows the live image of an object being captured to be displayed alongside an image stored on the external memory.		
Focus Adjustment	It should have option of Auto/ Manual Focus Adjustment		
LED Light	Two Type LED system Top LED & Side LED strip		
White Balance	Auto		
LED Light Brightness Adjustment	Should support LED Light Brightness Adjustment & Dimming capability		
Image Rotation	90°, 180°, 270°		
Multimedia Function	Freeze, Focus Adjustment, LED on/off, Brightness Adjustment, Contrast, Negative, Black and While, Split Screen, Slideshow, Video Capture, Flicker Reduction, Image Rotation(0/180degrees), Source(PC/SD Card), Image Mirror, Picture in Picture.		
Interactive features	Should have Touch screen support to perform interactive features		
SD Card	Should support SD/SDHC card with min. 32 GB Capability or more		
File Format	JPEG (1920 x 1080), VGA (720p)		
Connectivity ports	1x VGA In, 1x VGA out, 1x HDMI out, 1x USB, 1x SD Card		
Safety	Should have Kensington lock (K-Lock)		

Portability	Device should portable structure allows users to fold and easy to store.	
Advance Features PC Less Annotation, Image roaming drag Region zoom in, Split Screen function, Camera Rotation, Device Portability, Microscope Capability		
Remote Control	Device should available with fully functional remote control	
Annotation	Device should have on-board Annotation feature without using any other computing device.	
On Screen Toolbar	Should have on-Screen toolbar to perform Auto focus, Magnifier, Zoom in/out, Rotate, Mirror, Freeze, Division, Snap, Record, File Browse, PIP, Annotate, Settings	
Key on Visualizer	It should have minimum Zoom in/out, Res/Exit, Menu, VGA/HDMI, Light, Auto/OK, UP/Down buttons or more for ease of access	
Certification & Datasheet	BIS and Datasheet should be available on OEM website	

7. Video recording and streaming device

Make:	Req. Qty:	1 Nos
Model:		

Item Technical Specifications		Compliance	Deviations	
SI. No.	Parameter	Specifications	(Yes/No)	(If Any)
1	Interactive Panel (Size)	Minimum 10" inches or more		
2	HDMI Inputs	2 x HDMI In or more		
3	HDMI Output	1 x HDMI Out for Local Display		
4	Audio Inputs	1 x Line In and 1 x MIC In (unbalanced)		
5	Audio Output	1 x Line Out		
6	USB 3.0	1x USB 3.0 ports		
7	Storage	1TB (Internal) or more		
8	Video Compression	H.264 or better		
9	Bitrate	300kbps to 16 Mbps or better		
10	Resolution	1080p, 720p, 480p, 270p, User Selectable up to 1920 x 1080p		
11	Video Switching	During Live Streaming and recording via the touch screen or Web UI		
12	Video Layout	PIP, POP, Single video		
13	Encoded Streams	2 simultaneous 1080p streams at 30 fps (with up to Full HD Sources)		
14	Audio Encoding	AAC (Sampling @ 48 khz) up to 320kbps		
15	Network	1 x 1000 Ethernet port (RJ45)		
16	Video Format	MP4, 1080p		
17	Controls	Web UI Panel, 10.1' touch screen, RS232 and RS485 or more		
18	Power Consumption	Max up to 30W/ 2.5Amp		
19	Additional Component	Power On/ Off Switch, Reset Button		
Oper	ational Requirement			
20	10.1" Touch screen	Should have user friendly touch screen and web interface makes switching easy between your connected sources or layouts		
21	Audio Support	should have 3.5mm line-level input/ unbalanced MIC input and Built-in attenuation and gain control for perfect sound fidelity		
22	Stream to View Everywhere	Should have capability of live stream to YouTube/ Facebook or web browsers locally over RTMP or RTMPS		
23	Integration	Device should have capability to Integrates with 3rd Party central control systems		
24	Internal Storage	Should have minimum 1 TB Internal Storage		

25	Local Video Output	Should able to view content to a larger display through the local HDMI video output. Configure to share all input sources or switched program output	
26	Full HD Recording	Should supports 1080p Full HD recording	
27	Table Mount	Table mount stand should be supplied to mount the streaming device	
28	Certifications	BIS Certifications Required	

Tender specific MAF from OEM should be submitted by Bidder

8. <u>Tabletop Gooseneck mic</u>

Specify the details below

Make:	Req. Qty:	7 Nos
Model:		

Item Technical Specifications		Compliance	Deviations	
SI.No.	Parameter	Specifications	(Yes/No)	(If Any)
1	Capsule Type	Electrets condenser		
2	Frequency Response	20Hz-20kHz		
3	Polar Pattern	Cardioid		
4	Sensitivity	-40dB		
5	Impedance	280 Ω		
6	Connector	XLR		
7	Mute Button	Should have Mute/Unmute button		
8	LED Indication	Should Have LED Indication Ring light on gooseneck mic and LED indication for Mute/unmute and working status on base unit		
9	Mount Type	Table Flush Mount		
10	Power Requirement	11-52V DC Phantom Power		

Tender specific MAF from OEM should be submitted by Bidder

9. <u>Digital Signal Processor</u>

Make:	Req. Qty:	1 NOS
Model:		_

	Item Technical Specifications			Deviations
S. No.	Parameter	Specifications	Compliance (Yes/No)	(If Any)
1	Signal Processing	32-bit fixed/floating-point DSP 300MHz		
2	Audio System Delay	< 1ms or better		
3	Digital-Analog Conversion	24-bit or better		
4	Sampling Rate	48KHz or better		
5	Input Channel	8-channel balanced inputs, Mic/line level		
6	Audio Interface	3.81 mm Phoenix plug, 12-pin		
7	Input Impedance	11.5ΚΩ		
8	Maximum Input Level	12dBu/Line, -9dBu/Mic		
9	Phantom Power	+48VDC, 6.5mA, configured in each channel		
10	Output Channel	8-channel balanced outputs, line level		
11	Output Impedance	150Ω		
12	Frequency Response	20Hz-20kHz(+-0.5dB)/Line 20Hz-20kHz(+-1.5dB)/Mic		
13	Total harmonic distortion (THD+N)	-90dB(@12dBu,1kHz,A-wt)/Line -86dB(@-7dBu,1kHz,A-wt)/Mic		
14	Signal to Noise Ratio	105dB(@12dBu,1kHz,A-wt)/Line 95dB(@-7dBu,1kHz,A-wt)/Mic		
15	USB Port	Micro-B type, drive-free		
16	Serial port communication	1x RS232 Port, 1x RS485, or more		
17	GPIO Port	10 pin GPIO port		
18	TCP/IP Network Port	1x RJ-45 Port or more		
19	Indicator Light	Power, network, Link, +48V, input and output audio signal		
20	Menu selection button	Rotating button with selection function or better		
21	Power Supply	AC100V240V 50/60 Hz		
22	Input/output requirements	Should have minimum 8 channels audio input & 8 channels audio output should support microphone input and line input with easily switching function		
23	Level Sensitivity Adjustment	Each microphone input should have 9 levels of sensitivity adjustment or better		
24	Phantom Power switching	Each input should have 48V phantom power switch		

25	Audio mixing	Device should have automatic mixing and matrix mixing functions for Audio Signals	
26	PEQ Adjustment	Device should have minimum 16 bands PEQ adjustment for input signal and 10 bands PEQ adjustment for output Signals	
27	PTZ camera control	Device should support PTZ camera Control to functionate voice tracking functionality	
Tondo	r specific MAE from OEM sk	ould be submitted by Bidder	

10. Audio Amplifier

Make:	Req. Qty:	1 Nos
Model:		

	Item Tec	hnical Specifications	Compliance	Deviations (If Any)
S.No.	Parameter	Specifications	(Yes/No)	
1	Amplifier	Class D		
2	Rated Power	150 W or better		
3	Impedence	MIC input: $5mV / 600\Omega$ balanced; AUX1,2 input: $350mV / 10K\Omega$ unbalanced RCA connection terminal		
4	Mic Input	Minimum 4 input or better		
5	Line Input	Minimum 2 input or better		
6	Output	MIX OUT: 1000mV / 470Ω unbalanced RCA connector		
7	Tone	Bass: ± 10dB at 100Hz; Treble: ± 10dB at 10KHz		
8	Frequency Response	80Hz ~16KHz (+ 1dB, -3dB)		
9	SNR	MIC1,2,3: 66dB; AUX1,2: 85dB		
10	THD	< 0.05% (at 1KHz, 1/3 rated power)		
11	Mute Function	MIC 1 is prior to MIC2-4, AUX1-2 audio input; EMC is prior to all audio inputs		
12	Channel Crosstalk Attenuation	≥50dB		
13	Heat Dissipation	Side-in and rear-out forced fan cooling; fan starts automatically when the device is turned on; infinitely variable speed		
14	Protection	Overheat protection, overcurrent protection, short circuit protection		
15	Power Supply	AC ~ 220V / 50Hz		
16	Power Consumption	180W		-

11. wall mount Speaker

Make:	Req. Qty:	2 Nos
Model:		

	Item Technical Specifications			Deviations
S.No.	Parameter	Specifications	(Yes/No)	(If Any)
1	Speaker Type	2 Way drivers		
2	Effective frequency range	80 Hz – 20 kHz		
3	Rated power	50 watts		
4	Sensitivity	90 dB or Better		
5	Impedance	200Ω ohm		
6	IP Rated	IP66 or better		
7	LF transducer	5-inch woofer or better		
8	HF transducer	1.5-inch tweeter or better		
9	Mounting	With mounting bracket fixed by		
	specific MAF from OFM should	screw		

12. 6U Wall mount Rack

Make:	Req. Qty:	1 NOS
Model:		

	Item Technical Spec	cifications	Compliance	Deviations
S.No.	Parameter	Specifications	(Yes/No)	(If Any)
1	Type of Racks	Rack Enclosures		
2	Size of Server Rack Enclosure			
		6U		
3	Depth of the Rack (mm)	Up to 500		
4	Mount Type	Wall mount		
5	Front glass Door	Should Available		
6	Type of glass used in front door	Transparent Toughened Glass or better		
7	Material used for rear door	0.000 0. 2000.		
		CRCA Steel or better		
8	Secure Locks	Should Available		
9	Cable channel in rear side for cable management	Should Available		
10	Load Bearing Capacity (Kgs)			
		55 kilogram or better		
11	PDU Power Strips	Should Available		

13. Video Mixing Switcher

Specify the details below

Make:	Req. Qty:	1 Nos
Model:		

	Item Technical Specifications			Deviations
S.No.	Parameter	Specifications	(Yes/No)	(If Any)
1	Inputs	4 HDMI Inputs		
2	Outputs	1 HDMI Output		
3	Bandwidth	2.5Gbps or better		
4	Compliance with HDMI Standard	Supports HDMI and HDCP		
5	Output Resolutions	Up to 1080p		
6	Video Layout	Support of Single Input, Dual Input, Triple Input and Quad Input on single screen		
7	Remote Control	Handheld Remote Control for easy control		
8	USB Capture	Should supplied with internal/external USB output port		
Tende	r specific MAF from OEM s	hould be submitted by Bidder		

14. HDMI Distribution Amplifier

Make:	Req. Qty:	1 Nos
Model:		

	Item Technical Specifications		Compliance	Deviations
S.No.	Parameter	Specifications	(Yes/No)	(If Any)
1	Inputs	1 HDMI connectors		
2	Outputs	8 HDMI connectors		
3	Bandwith	2.5Gbps or better		
4	Compliance with HDMI Standard	Supports HDMI and HDCP		
5	Output Resolutions	Up to 1080p		
6	INDICATOR LEDs	OUTPUT STATUS 1 to 4		

15. '10' METER HDMI CABLE

Specify the details below

Make:	Req. Qty:	2 Nos
Model:		

S/N	Item Technical Specifications	Compliance (Yes/No)	Deviations (If Any)
1	4K DCI (4096 x 2160 @ 30Hz), 4K UHD (3840 x 2160 @ 30Hz), and 1080p @ 60Hz signal or better		
2	HDMI Ethernet Channel functionality		
3	HDMI (3D, Deep Color, 4K) and HDCP 2.2 compatible		
4	Gold-plated connectors		
5	10 meters in Length		
6	It should be RoHS compliant.		

16. '15' METER HDMI CABLE

Make:	Req. Qty:	5 Nos
Model:		

S/N	Item Technical Specifications	Compliance (Yes/No)	Deviations (If Any)
1	4K DCI (4096 x 2160 @ 30Hz), 4K UHD (3840 x 2160 @ 30Hz), and 1080p @ 60Hz signal or better		
2	HDMI Ethernet Channel functionality		
3	HDMI (3D, Deep Color, 4K) and HDCP 2.2 compatible		
4	Gold-plated connectors		
5	15 meters in Length		
6	It should be RoHS compliant.		

17. OnLine UPS

Make:	Req. Qty:	1 Nos
Model:		

Item Technical Specifications		Compliance	Deviations
Parameter	Specifications	(Yes/No)	(If Any)
Online UPS	Minimum 3000 VA / 2400 W		
Power factor	Minimum ≥ 0.99 @ Nominal Voltage (100% Load)		
Nominal Voltage	200 / 208 / 220 / 230 VAC		
Input Voltage Range	55 - 150 VAC or 110 - 300 VAC (Based on Load at 50%) 85 - 140 VAC or 160 - 280 VAC (Based on Load at 100%)		
Frequency Range	40 Hz ~ 70 Hz		
Output Voltage	200 / 208 / 220 / 230 VAC		
Voltage Regulation	± 1%		
Frequency Range (Synchronized Range)	47~ 53 Hz or 57 ~ 63 Hz		
Frequency Range (Batt. Mode)	50 Hz ± 0.25 Hz or 60 Hz ± 0.3 Hz		
Overload	Ambient Temp <30°C		
	105% - 110% UPS Shut Down After 10 min. at Battery Mode or Transfer to Bypass When Utility is Normal 110% - 130% UPS Shut Down After 1 min. at		
	Battery Mode or Transfer to Bypass When Utility is Normal		
	>130% UPS Shut Down After 3 sec. at Battery Mode or Transfer to Bypass When Utility is Normal		
Current Crest Ratio	3.01		
Harmonic Distortion	≤ 3 % THD (Linear Load)		
	≤ 6 % THD (Non-Linear Load)		
Transfer Time			
AC Mode to Battery Model	Zero		
Inverter to Bypass	4 ms (Typical)		
Waveform (Batt. Mode)	Pure Sinewave		
Efficiency			
AC Mode (Overall)	0.9		
Battery Mode (Inverter)	0.88		
Battery			
Backup	30 mins backup on 80% load		
Typical Recharge Time	4 Hours Recover to 90% Capacity		

Charging Current (max.)	1A	
Charging Voltage	82.1 VDC ±1%	
Indicators		
LCD	Load Level, Battery Level, AC Mode, Battery Mode, Bypass Mode and Fault Indicators	
Alarm		
Battery Mode	Sounding Every 4 Seconds	
Low Battery	Sounding Every Second	
Overload	Sounding Twice Every Second	
Fault	Continuously Sounding	
Environment		
Humidity	20 - 90 % RH @ 0 - 40°C (Non-Condensing)	
Noise Level	Less than 50dBA @ 1 meter	
Management		
Smart RS-232/USB	Supports Windows 2000 / 2003 / XP / Vista / 2008 / 7 / 8, Linux, Unix and MAC	
Optional SNMP	Power Management from SNMP Manager and Web Browser	

18. <u>VC Software license</u>

Make:	Req. Qty:	1 Nos
Model:		

	Item Technical Specifications			Deviations
S.No.	Parameter	Specifications	(Yes/No)	(If Any)
1	VC Software license	As per courtroom Current requirement Cisco WebEx License is required		
2	Meeting length	Minimum Meeting length should be up to 20 Hr. per session		
3	Participants	Minimum up to 100 participants support		
4	Validity	Minimum One year Validity		

19. Modular Table LxBxH: 1200 mm x 600 mm x 750 mm

Make:	Req. Qty:	3 NOS
Model:		

	Item 7	Technical Specifications	Compliance	Deviations
S.No.	Parameter	Specifications	(Yes/No)	(If Any)
1	Modular Table	Supplying &Placing executive table of size 1200[w]x600[d]x750[h]mm in completely knock down conditions that is to be assembled at site. The construction of the main table shall be free standing structure constructed with the help of Mini fix dowels and pins. The tabletop shall be made up of 25mm thick particle board with approved laminate and finish as per approved shade. The profile shall be in rectangle shape with one side post forming edges. The top shall be supported over particle board base gable end. The end wall of the table on the side shall be topped by gable end. It should be made up of 25mm thick particle board and profile shall be in linear shape. The table shall be clad with 18mm thick modesty panel which provide structural support for the table. It shall be 18mm thick particle board with appropriate PVC edge banding connected with both end. There shall be buffers provided at the base to avoid scratches on the floor. One hanging drawer shall be provided with an overall size 400mm X 450mm X 150mm with key locking mechanism. The drawer shall be made up of Pre-laminated particle board of grade II of IS 12823. Drawer side, back, top, facia shall be 18mm thick and drawer base shall be 9mm thick. The drawer shall be operated with Al die cast handle and easily close & open with the assistance of ball bearing channel to enable smooth operation.		

20. Non-revolving and non-tilting chair with armrest

Make:	Req. Qty:	3 NOS
Model:		

	Item Technical Specifications			Deviations	
S.No.	Parameter	Specifications	Compliance (Yes/No)	(If Any)	
1	Modular Table	Providing and supplying visitor chair with ergonomic design for user comfort. The seat and back shall be made of 15mm thick hot pressed commercial plywood padded with high resilience molded polyurethane foam 50mm thick having density 45kg/m³ in seat and 45mm thick having density 35Kg/m³ in back. The same shall be upholstered with fabric tapestry 1mm thick and 300 GSM. The back and base of chair shall be supplied with polypropylene/ABS molded cover and the backrest shall be made by keeping the natural curvature of the spine. The seat and back shall be arrested together with 50-60µ thick powder coated HR steel spine and the armrest shall be used black integral polyurethane arm with metal insert completely joint with seat and back. The frame structure shall be cantilevering support type made up of MS/CRCA powder coated with 50-60µ (DFT) thick round pipe of dia. 25.4mm with 2mm thick. There shall be PPCP shoe provided at the base to avoid scratches on the floor. The seat size shall be 480±10 mm(W) X 450±10 mm(D) and back size shall be 480±10 mm(W) X 400±10 mm(H) from seat & overall height = 820±10 mm			

COMMERCIAL AND GENERAL TERMS & CONDITIONS OF THE CONTRACT

Nature of Goods/ Equipment's: Bid Document for Supply, Installation, Testing and Commissioning of Hybrid Courtroom System at 41 (Forty One) Number of Courts for Subordinate courts of Manipur

PRE-QUALIFICATION AND INSTRUCTIONS TO BIDDERS:

S/N	Parameter	Complaince (Yes/No)
1	Bidder/OEM should have ISO 9001, 14001.	
2	Bidder should submit Signed and Stamped tender specific Authorization of OEMs along with the Technical Bid. Noncompliance shall result in rejection of tender.	
3	Bidder may be asked to provide detailed technical demonstration of all the quoted products if required within a notice of 6/7 days	
4	The bidder should impart the training at all the subordinate court rooms for all the products supplied.	
5	The bidder must depute an engineer in the state of Manipur for the entire duration of the warranty for prompt service support. Declaration to this shall be submitted with the details of technical manpower.	
6	The bidder must attach a notarized certificate on Rs.100/- Stamp Paper that the Organization and it OEM has not been black listed or suspended by any institution of the Central/ State government / Government E-Marketplace (GeM) / PSU/ University/ Institute etc. in the past. Self-Declaration on OEM Letterhead to be attached	
7	Technical Catalogue of all products should be available on OEMs' website. Buyers can match and verify the Data Sheet with the product specifications offered. In case of any unexplained mismatch of technical parameter or Non-Compliance shall result in rejection of Bid.	
8	BIS, as mentioned in the technical specification of each product, should be in name of OEM only and manufacturing facility as per BIS should be in India.	
9	The Bidder should clearly declare in the Compliance that all items meet all the specifications as required. Detailed tabulated deviation specifications should be given clearly specifying if each specification is met rather than blanket statement like – "all specifications met"	
10	The bidder/OEM must have a authorized service centre in the State of Manipur for prompt after sales service	

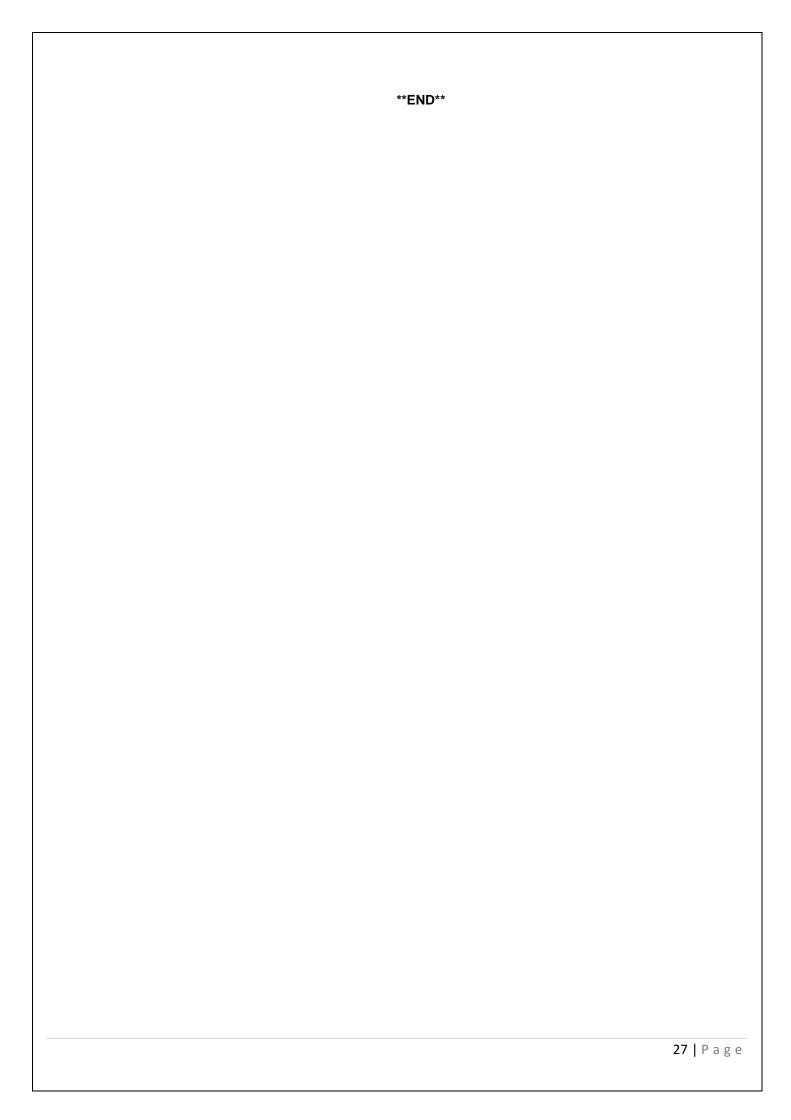
SPECIFIC ADDITIONAL TERM AND CONDITIONS:

S/N	Parameter	Complaince (Yes/No)
1	Availability of Service Centres: Bidder/OEM must have a Functional Service Centre in the State. If service centre is not already there at the time of bidding, successful bidder / OEM shall have to establish one within 30 days of award of contract. Payment shall be released only after submission of documentary evidence of having Functional Service Centre.	(Teshto)
2	The bidder must have successfully completed similar nature of work. in last three years in any Government /PSU/Autonomous Organization/	

	Reputed Organization. Attach work Order/completion certificate to prove the claim with Contact No of the Authority to confirm the satisfactory completion of the work.	
3	Bidder must submit Tender Specific Manufacturer's Authorization form (MAF) in the Product categories where it is mentioned that MAF is mandatory to be submitted (check column of technical specification). For the Product categories in which the above is not mentioned, Bidder can exclude to submit tender specific MAF.	
4	Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings should not be bankrupt. Bidder to upload undertaking to this effect with bid.	
5	Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.	
6	<u>Dedicated /toll Free Telephone No. for Service Support</u> : BIDDER/OEM must have Dedicated/toll Free Telephone No. for Service Support.	
7	Escalation Matrix For Service Support : Bidder/OEM must provide Escalation Matrix of Telephone Numbers for Service Support.	
8	Malicious Code Certificate: The seller should upload following certificate in the bid:- (a) This is to certify that the Hardware and the Software being offered, as part of the contract, does not contain Embedded Malicious code that would activate procedures to :- (i) Inhibit the desires and designed function of the equipment. (ii) Cause physical damage to the user or equipment during the exploitation. (iii) Tap information resident or transient in the equipment/network. (b) The firm will be considered to be in breach of the procurement contract, in case physical damage, loss of information or infringements related to copyright and Intellectual Property Right (IPRs) are caused due to activation of any such malicious code in embedded software.	

ADDITIONAL TERMS & CONDITIONS:

- 1. Vendor should provide 3 Years onsite warranty and technical supports.
- 2. Payment will be made on delivery and on complete Installation of each court complex.
- 3. Quantity may increase or decrease for all the items.
- 4. Rate should be valid for 6 months.
- 5. Delivery and installation of all the items should be completed within 60 (sixty) days from the award of contract.
- 6. The bidder must quote the price of per year AMC(Annual Maintenance Contract) for 1 year in the "financial document" and a declaration regarding submission of the same must be attached in technical bid, No price should be mention in the technical bid, Failing which bid will be consider as "Non responsive". The cost of the AMC shall not be the part of the financial quote. The bidder just needs to mention the % of the AMC on its letter head and upload it in the "financial document "of the bid. The buyer reserves the right to place the order for AMC after the warranty period.







Bid Number/बोली क्रमांक (बिड संख्या): GEM/2023/B/4051053 Dated/दिनांक : 06-10-2023

Bid Document/ बिड दस्तावेज़

Bid C	Petails/बिड विवरण
Bid End Date/Time/बिड बंद होने की तारीख/समय	27-10-2023 15:00:00
Bid Opening Date/Time/बिंड खुलने की तारीख/समय	27-10-2023 15:30:00
Bid Offer Validity (From End Date)/बिड पेशकश वैधता (बंद होने की तारीख से)	30 (Days)
Ministry/State Name/मंत्रालय/राज्य का नाम	Ministry Of Law And Justice
Department Name/विभाग का नाम	Department Of Justice
Organisation Name/संगठन का नाम	N/a
Office Name/कार्यालय का नाम	High Court Of Manipur
Total Quantity/कुल मात्रा	1845
Item Category/मद केटेगरी	SITC of 24 inch Interactive Touch Screen Display , SITC of 65 inch Ultra HD Professional Large Format Display with Wall mount kit , SITC of All in One PC i5 , SITC of Full HD PTZ Hybrid VC Camera , SITC of 21 inch Interactive Touch Screen Display , SITC of PTZ Camera Ceiling mount kit , SITC of Full HD Document Camera , SITC of Video recording and streaming device , SITC of Table top gooseneck microphone with LED indication , SITC of Digital audio signal processor , SITC of 150 Watt Audio Amplifier , SITC of 50 Watt Wall Mount Speaker , SITC of 6U Wall mount rack , SITC of Full HDMI Video mixing Switcher with 4 inputs and 1 output with USB capturing functionality , SITC of Full HDMI Splitter With 1 input and 4 outputs , SITC of Ultra HD HDMI Cable 15 meters , SITC of Ultra HD HDMI Cable 15 meters , SITC of Ultra HD HDMI Cable 10 meters , SITC of USB Booster Cable 3.0 10 meter , SITC of 3 KVA online UPS with 30 minutes power back up , Installation and Commissioning Other required cables and accessories , VC Software license , SITC of Modular Table , SITC of Non revolving and non-tilting chair with armrest
BOQ Title/बीओक्यू शीर्षक	SITC of Hybrid Courtroom System at 41 Number of Courts for Subordinate courts of Manipur
Minimum Average Annual Turnover of the bidder (For 3 Years)/बिडर का न्यूनतम औसत वार्षिक टर्नओवर (3 वर्षों का)	650 Lakh (s)
OEM Average Turnover (Last 3 Years)/मूल उपकरण निर्माता का औसत टर्नओवर (गत 3 वर्षों का)	5300 Lakh (s)

Bid D	Details/बिड विवरण	
Years of Past Experience Required for same/similar service/उन्हीं/समान सेवाओं के लिए अपेक्षित विगत अनुभव के वर्ष	3 Year (s)	
MSE Exemption for Years Of Experience/अनुभव के वर्षों से एमएसई छूट/	Yes	
Startup Exemption for Years of Experience and Turnover/ अनुभव के वर्षों से स्टार्टअप छूट	No	
Document required from seller/विक्रेता से मांगे गए दस्तावेज़	Experience Criteria, Past Performance, Bidder Turnover, Certificate (Requested in ATC), OEM Authorization Certificate, OEM Annual Turnover, Additional Doc 1 (Requested in ATC), Additional Doc 2 (Requested in ATC), Additional Doc 3 (Requested in ATC), Additional Doc 4 (Requested in ATC), Compliance of BoQ specification and supporting document *In case any bidder is seeking exemption from Experience / Turnover Criteria, the supporting documents to prove his eligibility for exemption must be uploaded for evaluation by the buyer	
Past Performance/विगत प्रदर्शन	50 %	
Bid to RA enabled/बिड से रिवर्स नीलामी सक्रिय किया	No	
Type of Bid/बिंड का प्रकार	Two Packet Bid	
Primary product category	SITC of 65 inch Ultra HD Professional Large Format Display with Wall mount kit	
Time allowed for Technical Clarifications during technical evaluation/तकनीकी मूल्यांकन के दौरान तकनीकी स्पष्टीकरण हेतु अनुमत समय	2 Days	
Inspection Required (By Empanelled Inspection Authority / Agencies pre-registered with GeM)	No	
Evaluation Method/मूल्यांकन पद्धति	Total value wise evaluation	
Financial Document Required/वितीय दस्तावेज की आवश्यकता है।	Yes	

EMD Detail/ईएमडी विवरण

Advisory Bank/एडवाईजरी बैंक	State Bank of India
EMD Amount/ईएमडी राशि	1300000

ePBG Detail/ईपीबीजी विवरण

Advisory Bank/एडवाइजरी बैंक	State Bank of India
ePBG Percentage(%)/ईपीबीजी प्रतिशत (%)	3.00

Duration of ePBG required (Months)/ईपीबीजी की अपेक्षित अवधि (महीने).	38	
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- (a). EMD EXEMPTION: The bidder seeking EMD exemption, must submit the valid supporting document for the relevant category as per GeM GTC with the bid. Under MSE category, only manufacturers for goods and Service Providers for Services are eligible for exemption from EMD. Traders are excluded from the purview of this Policy./जेम की शर्तों के अनुसार ईएमडी छूट के इच्छुक बिडर को संबंधित केटेगरी के लिए बिड के साथ वैध समर्थित दस्तावेज प्रस्तुत करने है। एमएसई केटेगरी के अंतर्गत केवल वस्तुओं के लिए विनिर्माता तथा सेवाओं के लिए सेवा प्रदाता ईएमडी से छूट के पात्र हैं। व्यापारियों को इस नीति के दायरे से बाहर रखा गया है।
- (b). EMD & Performance security should be in favour of Beneficiary, wherever it is applicable./ईएमडी और संपादन जमानत राशि, जहां यह लागू होती है, लाभार्थी के पक्ष में होनी चाहिए।

Beneficiary/लाभार्थी:

REGISTRAR GENERAL

High Court Of Manipur, Department of Justice, N/A, Ministry of Law and Justice (Registrar General)

Splitting/विभाजन

Bid splitting not applied/बोली विभाजन लागू नहीं किया गया.

Reserved for Make In India products

MSE Purchase Preference/एमएसई खरीद वरीयता

MSE Purchase Preference/एमएसई खरीद वरीयता	Yes
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- 1. If the bidder is a Micro or Small Enterprise as per latest definitions under MSME rules, the bidder shall be exempted from the requirement of "Bidder Turnover" criteria and "Experience Criteria" subject to meeting of quality and technical specifications. If the bidder is OEM of the offered products, it would be exempted from the "OEM Average Turnover" criteria also subject to meeting of quality and technical specifications. In case any bidder is seeking exemption from Turnover / Experience Criteria, the supporting documents to prove his eligibility for exemption must be uploaded for evaluation by the buyer.
- 2. The minimum average annual financial turnover of the bidder during the last three years, ending on 31st March of the previous financial year, should be as indicated above in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the bidder is less than 3-year-old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria.
- 3. Experience Criteria: In respect of the filter applied for experience criteria, the Bidder or its OEM {themselves or through reseller(s)} should have regularly, manufactured and supplied same or similar Category Products to any Central / State Govt Organization / PSU / Public Listed Company for number of Financial years as indicated above in the bid document before the bid opening date. Copies of relevant contracts to be submitted along with bid in support of having supplied some quantity during each of the Financial year. In case of bunch bids, the category of primary product having highest value should meet this criterion.
- 4. OEM Turn Over Criteria: The minimum average annual financial turnover of the OEM of the offered product during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the OEM is less than 3 year old,

the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria.

- 5. Bid reserved for Make In India products: : Procurement under this bid is reserved for purchase from Class 1 local supplier as defined in public procurement (Preference to Make in India), Order 2017 as amended from time to time and its subsequent Orders/Notifications issued by concerned Nodal Ministry for specific Goods/Products. However, eligible micro and small enterprises will be allowed to participate. The minimum local content to qualify as a class 1 local supplier is denoted in the bid document. All bidders must upload a certificate from the OEM regarding the percentage of the local content and the details of locations at which the local value addition is made along with their bid, failing which the bid is liable to be rejected. In case the bid value is more than Rs 10 Crore, the declaration relating to percentage of local content shall be certified by the statutory auditor or cost auditor, if the OEM is a company and by a practicing cost accountant or a chartered accountant for OEMs other than companies as per the Public Procurement (preference to Make-in -India) order 2017 dated 04.06.2020 . In case Buyer has selected Purchase preference to Micro and Small Enterprises clause in the bid, the same will get precedence over this clause.
- 6. Purchase preference to Micro and Small Enterprises (MSEs): Purchase preference will be given to MSEs as defined in Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012 dated 23.03.2012 issued by Ministry of Micro, Small and Medium Enterprises and its subsequent Orders/Notifications issued by concerned Ministry. If the bidder wants to avail the Purchase preference, the bidder must be the manufacturer of the offered product in case of bid for supply of goods. Traders are excluded from the purview of Public Procurement Policy for Micro and Small Enterprises. In respect of bid for Services, the bidder must be the Service provider of the offered Service. Relevant documentary evidence in this regard shall be uploaded along with the bid in respect of the offered product or service. If L-1 is not an MSE and MSE Seller (s) has/have quoted price within L-1+ 15% (Selected by Buyer)of margin of purchase preference /price band defined in relevant policy, such Seller shall be given opportunity to match L-1 price and contract will be awarded for 25%(selected by Buyer) percentage of total QUANTITY. The buyers are advised to refer the OM No.F.1/4/2021-PPD dated 18.05.2023 OM No.1 4 2021 PPD dated 18.05.2023 for compliance of Concurrent application of Public Procurement Policy for Micro and Small Enterprises Order, 2012 and Public Procurement (Preference to Make in India) Order, 2017. 7. Estimated Bid Value indicated above is being declared solely for the purpose of guidance on EMD amount and for determining the Eligibility Criteria related to Turn Over, Past Performance and Project / Past Experience etc. This has no relevance or bearing on the price to be quoted by the bidders and is also not going to have any impact on bid participation. Also this is not going to be used as a criteria in determining reasonableness of quoted prices which would be determined by the buyer based on its own assessment of reasonableness and based on competitive prices received in Bid / RA process.
- 8. Past Performance: The Bidder or its OEM {themselves or through re-seller(s)} should have supplied same or similar Category Products for 50% of bid quantity, in at least one of the last three Financial years before the bid opening date to any Central / State Govt Organization / PSU / Public Listed Company. Copies of relevant contracts (proving supply of cumulative order quantity in any one financial year) to be submitted along with bid in support of quantity supplied in the relevant Financial year. In case of bunch bids, the category related to primary product having highest bid value should meet this criterion.

SITC Of 24 Inch Interactive Touch Screen Display

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	View File
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	123	60

SITC Of 65 Inch Ultra HD Professional Large Format Display With Wall Mount Kit

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of All In One PC I5

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of Full HD PTZ Hybrid VC Camera

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	123	60

SITC Of 21 Inch Interactive Touch Screen Display

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	View File	
	I	

BOQ Detail Document View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of PTZ Camera Ceiling Mount Kit

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

9	Specification Document	<u>View File</u>
I	BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	123	60

SITC Of Full HD Document Camera

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of Video Recording And Streaming Device

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	View File
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of Table Top Gooseneck Microphone With LED Indication

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	287	60

SITC Of Digital Audio Signal Processor

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of 150 Watt Audio Amplifier

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	View File
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of 50 Watt Wall Mount Speaker

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	82	60

SITC Of 6U Wall Mount Rack

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of Full HDMI Video Mixing Switcher With 4 Inputs And 1 Output With USB Capturing Functionality

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of Full HDMI Splitter With 1 Input And 4 Outputs

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of Ultra HD HDMI Cable 15 Meters

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	View File
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	205	60

SITC Of Ultra HD HDMI Cable 10 Meters

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	82	60

SITC Of USB Booster Cable 3.0 10 Meter

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of 3 KVA Online UPS With 30 Minutes Power Back Up

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	View File

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Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

Installation And Commissioning Other Required Cables And Accessories

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	View File
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती / रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

VC Software License

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	View File
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	41	60

SITC Of Modular Table

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	View File
BOQ Detail Document	<u>View File</u>

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	123	60

SITC Of Non Revolving And Non-tilting Chair With Armrest

(Minimum 50% Local Content required for qualifying as Class 1 Local Supplier)

Technical Specifications/तकनीकी विशिष्टियाँ

Specification Document	<u>View File</u>
BOQ Detail Document	View File

Advisory-Please refer attached BOQ document for detailed consignee list and delivery period.

Consignees/Reporting Officer/परेषिती/रिपोर्टिंग अधिकारी and/ तथा Quantity/मात्रा

S.No./क्र. सं.	Consignee Reporting/Officer/ परेषिती/रिपोर्टिंग अधिकारी	Address/पता	Quantity/मात्रा	Delivery Days/डिलीवरी के दिन
1	Laimayum Bulbul Sharma	795002,High Court of Manipur, Mantripukhri	123	60

Buyer Added Bid Specific Terms and Conditions/क्रेता द्वारा जोड़ी गई बिड की विशेष शर्तें

1. Generic

OPTION CLAUSE: The Purchaser reserves the right to increase or decrease the quantity to be ordered up to 25 percent of bid quantity at the time of placement of contract. The purchaser also reserves the right to increase the ordered quantity by up to 25% of the contracted quantity during the currency of the contract at the contracted rates. Bidders are bound to accept the orders accordingly.

2. Generic

Bidder financial standing: The bidder should not be under liquidation, court receivership or similar proceedings, should not be bankrupt. Bidder to upload undertaking to this effect with bid.

3. Turnover

Bidder Turn Over Criteria: The minimum average annual financial turnover of the bidder during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the bidder is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria.

4. Turnover

OEM Turn Over Criteria: The minimum average annual financial turnover of the OEM of the offered product during the last three years, ending on 31st March of the previous financial year, should be as indicated in the bid document. Documentary evidence in the form of certified Audited Balance Sheets of relevant periods or a certificate from the Chartered Accountant / Cost Accountant indicating the turnover details for the relevant period shall be uploaded with the bid. In case the date of constitution / incorporation of the OEM is less than 3 year old, the average turnover in respect of the completed financial years after the date of constitution shall be taken into account for this criteria. In case of bunch bids, the OEM of CATEGORY RELATED TO primary product having highest bid value should meet this criterion.

5. Service & Support

Availability of Service Centres: Bidder/OEM must have a Functional Service Centre in the State of each Consignee's Location in case of carry-in warranty. (Not applicable in case of goods having on-site warranty). If service center is not already there at the time of bidding, successful bidder / OEM shall have to establish one within 30 days of award of contract. Payment shall be released only after submission of documentary evidence of having Functional Service Centre.

6. Service & Support

Dedicated /toll Free Telephone No. for Service Support : BIDDER/OEM must have Dedicated/toll Free Telephone No. for Service Support.

7. Service & Support

Escalation Matrix For Service Support : Bidder/OEM must provide Escalation Matrix of Telephone Numbers for Service Support.

8. Certificates

Bidder's offer is liable to be rejected if they don't upload any of the certificates / documents sought in the Bid document, ATC and Corrigendum if any.

9. Certificates

ISO 9001: The bidder or the OEM of the offered products must have ISO 9001 certification.

10. Certificates

The bidder is required to upload, along with the bid, all relevant certificates such as BIS licence, type test certificate, approval certificates and other certificates as prescribed in the Product Specification given in the bid document.

11. Warranty

Warranty period of the supplied products shall be 3 years from the date of final acceptance of goods or after completion of installation, commissioning & testing of goods (if included in the scope of supply), at consignee location. OEM Warranty certificates must be submitted by Successful Bidder at the time of delivery of Goods. The seller should guarantee the rectification of goods in case of any break down during the guarantee period. Seller should have well established Installation, Commissioning, Training, Troubleshooting and Maintenance Service group in INDIA for attending the after sales service. Details of Service Centres near consignee destinations are to be uploaded along with the bid.

12. Forms of EMD and PBG

Bidders can also submit the EMD with Account Payee Demand Draft in favour of

REGISTRAR GENERAL payable at IMPHAL

Bidder has to upload scanned copy / proof of the DD along with bid and has to ensure delivery of hardcopy to the Buyer within 5 days of Bid End date / Bid Opening date.

13. Forms of EMD and PBG

Bidders can also submit the EMD with Fixed Deposit Receipt made out or pledged in the name of A/C (Name of the Buyer). The bank should certify on it that the deposit can be withdrawn only on the demand or with the sanction of the pledgee. For release of EMD, the FDR will be released in the favour of the bidder by the Buyer after making endorsement on the back of the FDR duly signed and stamped along with covering letter. Bidder has to upload scanned copy/ proof of the FDR along with bid and has to ensure delivery of hardcopy to the Buyer within 5 days of Bid End date/ Bid Opening date

14. Forms of EMD and PBG

Successful Bidder can submit the Performance Security in the form of Fixed Deposit Receipt also (besides PBG which is allowed as per GeM GTC). FDR should be made out or pledged in the name of

REGISTRAR GENERAL

A/C (Name of the Seller). The bank should certify on it that the deposit can be withdrawn only on the demand or with the sanction of the pledgee. For release of Security Deposit, the FDR will be released in favour of bidder by the Buyer after making endorsement on the back of the FDR duly signed and stamped along with covering letter. Successful Bidder has to upload scanned copy of the FDR document in place of PBG and has to ensure delivery of hard copy of Original FDR to the Buyer within 15 days of award of contract.

Disclaimer/अस्वीकरण

The additional terms and conditions have been incorporated by the Buyer after approval of the Competent Authority in Buyer Organization, whereby Buyer organization is solely responsible for the impact of these clauses on the bidding process, its outcome, and consequences thereof including any eccentricity / restriction arising in the bidding process due to these ATCs and due to modification of technical specifications and / or terms and conditions governing the bid. Any clause(s) incorporated by the Buyer regarding following shall be treated as null and void and would not be considered as part of bid:-

- 1. Definition of Class I and Class II suppliers in the bid not in line with the extant Order / Office Memorandum issued by DPIIT in this regard.
- 2. Seeking EMD submission from bidder(s), including via Additional Terms & Conditions, in contravention to exemption provided to such sellers under GeM GTC.
- 3. Publishing Custom / BOQ bids for items for which regular GeM categories are available without any Category item bunched with it.
- 4. Creating BoQ bid for single item.
- 5. Mentioning specific Brand or Make or Model or Manufacturer or Dealer name.
- 6. Mandating submission of documents in physical form as a pre-requisite to qualify bidders.
- 7. Floating / creation of work contracts as Custom Bids in Services.
- 8. Seeking sample with bid or approval of samples during bid evaluation process.
- 9. Mandating foreign / international certifications even in case of existence of Indian Standards without specifying equivalent Indian Certification / standards.
- 10. Seeking experience from specific organization / department / institute only or from foreign / export experience.
- 11. Creating bid for items from irrelevant categories.
- 12. Incorporating any clause against the MSME policy and Preference to Make in India Policy.
- 13. Reference of conditions published on any external site or reference to external documents/clauses.
- 14. Asking for any Tender fee / Bid Participation fee / Auction fee in case of Bids / Forward Auction, as the case may be.

Further, if any seller has any objection/grievance against these additional clauses or otherwise on any aspect of this bid, they can raise their representation against the same by using the Representation window provided in the bid details field in Seller dashboard after logging in as a seller within 4 days of bid publication on GeM. Buyer is duty bound to reply to all such representations and would not be allowed to open bids if he fails to reply to such representations.

This Bid is also governed by the General Terms and Conditions/ यह बिड सामान्य शर्तों के अंतर्गत भी शासित है

In terms of GeM GTC clause 26 regarding Restrictions on procurement from a bidder of a country which shares a land border with India, any bidder from a country which shares a land border with India will be eligible to bid in this tender only if the bidder is registered with the Competent Authority. While participating in bid, Bidder has to undertake compliance of this and any false declaration and non-compliance of this would be a ground for immediate termination of the contract and further legal action in accordance with the laws./जेम की सामान्य शर्तों के खंड 26 के संदर्भ में भारत के साथ भूमि सीमा साझा करने वाले देश के बिडर से खरीद पर प्रतिबंध के संबंध में भारत के साथ भूमि सीमा साझा करने वाले देश का कोई भी बिडर इस निविदा में बिड देने के लिए तभी पात्र होगा जब वह बिड देने वाला सक्षम प्राधिकारी के पास पंजीकृत हो।बिड में भाग लेते समय बिडर को इसका अनुपालन करना होगा और कोई भी गलत घोषणा किए जाने व इसका अनुपालन न करने पर अनुबंध को तत्काल समाप्त करने और कानून के अनुसार आगे की कानूनी कार्रवाई का आधार होगा।

---Thank You/धन्यवाद---